## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 252 OF 2016**

Dated: 12<sup>th</sup> March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s GEM Sugars Ltd. .... Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s):

Ms. Poonam Patil

Mr. Shubhanshu Padhi Mr. Somay Kapoor

Counsel for the Respondent(s):

Ms. Swapna SEshadri

Ms. Neha Garg for R-1 & R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>16.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

mk/vt